

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI**

**CP 382/2015
OA 883/2013
MA 684/2013**

this the 6th day of November, 2015

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr. Shekhar Agarwal, Member (A)**

Zile Singh
S/o Late Shri Maidhan
R/o C-16, Mohan Garden (Navada)
New Delhi – 59

.... Petitioner

(By Advocate: Shri U.Srivastava)

VERSUS

Smt. Geetanjali Kundra
Chariman cum Managing Director
DTC Head Office Indraprastha Estate
New Delhi

.... Respondent/Contemnor.

(By Advocate: Shri Ajesh Luthra)

ORDER (ORAL)

By Hon'ble Mr.V. Ajay Kumar,

Heard both sides.

2. The present Contempt Petition is filed complaining violation of the order of this Tribunal passed on 10.02.2015 in OA No.883/2013.

3. It is further submitted that the respondents have filed a Writ Petition No.7043/2015 against the order of this Tribunal and the Hon'ble High Court vide its order dated 01.09.2015 granted the stay initially till 02.11.2015 and the same was later extended from time to time.

4. In the circumstances, CP is closed. Notice issued to the respondent is discharged. However, this order shall not preclude the applicant from invoking the appropriate legal remedies once the Writ Petition or the stay application is finally disposed of by the Hon'ble High Court of Delhi. No costs.

(Shekhar Agarwal)
Member (A)

(V. Ajay Kumar)
Member (J)

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